GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1299 ANSWERED ON:17.08.2012 CORRUPT PRACTICES IN AIR INDIA Alagiri Shri S. ;Yadav Shri M. Anjan Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken cognizance of alleged corruption practice prevalent in Air India;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the details of corruption cases under examination along with their time of pendency; and
- (d) the measures proposed to be taken by the Government for their early disposal and the time by which these are likely to be disposed off and to prevent recurrence of such irregularities in the future?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (d): Yes, Madam. The cases of alleged corruption practice are under examination with Air India, detail of which are annexed. However, it has always been Air India's endeavour for speedy disposal of such irregularities. The Vigilance Department of Air India conducts frequent surprise checks and station inspection at various stations/areas and undertake procedural audits and field studies to any deviations/anomalies and to suggest ways and means to reduce/ eliminate procedures which offer scope for corruption.